

Coal-to-liquid technology

2419.SHRI R.C. SINGH: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that Coal India Ltd. had identified only three blocks for Coal-to-liquid technology; and

(b) whether any assessment has been made by the Ministry that if this technology proves to be successful, from where Government gets blocks which are now given to private companies?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SHRIPRAKASH JAISWAL): (a) Ministry of Coal in consultation with Coal India Limited and Central Mine Planning & Design Institute had identified three coal blocks viz. North of Arkhapal, West of Radhikapur and Ramchandi Promotional for development of coal liquefaction or coal-to-liquid technology in the country.

(b) If the technology proves to be successful, additional coal resources could be identified from the un-allocated coal resources available in the country.

Coal supply

2420.SHRI SHYAMAL CHAKRABORTY: Will the Minister of COAL be pleased to state the quantum of coal supplied to State-owned electricity generating companies, in controlled price and decontrolled price?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SHRIPRAKASH JAISWAL): Since coal is deregulated, the Coal India Limited and Singareni Collieries Company Limited, the coal Public Sector Undertakings, are exercising the authority of fixing the prices of its products *i.e* different grades of coal. The coal supplies to State owned electricity generating companies are made as per prices notified by GIL/SCCL under decontrolled price.

Allottee of coal blocks

2421.SHRI PYARIMOHAN MOHAPATRA: Will the Minister of COAL be pleased to state:

(a) whether a uniform policy has been followed in allotment of coal blocks to various States and if so, the components of such policy;

(b) the list of coal blocks allocated alongwith the names of the allottees; and

(c) whether there is any proposal to reserve the unallocated blocks for PSUs of coal-bearing States and if so, the decision of Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SHRIPRAKASH JAISWAL): (a) The allocation of coal blocks under the Government Company Dispensation Route is made through inviting applications from State/Central Public Sector Undertakings which are processed taking into account, *inter-alia*, including preference to the States which have not been allocated any coal block earlier, priority to the host States in order to encourage value addition within the coal bearing State, past performance of applicants in developing coal blocks, proximity of coal blocks to the proposed end use projects and the recommendation/support of State Government concerned.

(b) The list of coal blocks allocated to various State Public Sector Undertakings along with the names of allottees is given in the Statement (See below).

(c) No, Sir. However, *inter-se* priority is given to those who propose to set up their end-use plants in the States where the coal block is located.

Statement

List of coal block allocated to various State Public Sector Undertakings alongwith the names of allottees

Sl.No.	Name of the State PSU	Block allocated	Date of Allotment
1	2	3	4
1	WBSEB	Tara (East)	14.07.1995
2	WBPDC	Tara (West)	17.04.1996
3	Punjab State Electricity Board	Pachwara Central	28.12.2001
4	WBPDC	Gangaramchak	23.06.2003
5	WBPDC	Barjora	23.06.2003
6	WBPDC	Gangaramchak - Bhadulia	23.06.2003
7	Chhattisgarh Mineral Development Corporation Limited	Tara	14.08.2003
8	Tenughat Vidyut Nigam Ltd.	Badam	03.11.2003
9	KPCL	Baranj - I	10.11.2003
10	KPCL	Baranj - II	10.11.2003
11	KPCL	Baranj - III	10.11.2003
12	KPCL	Baranj - IV	10.11.2003
13	KPCL	Kiloni	10.11.2003
14	KPCL	Manora Deep	10.11.2003
15	Orissa Mining Corporation	Utkal-D	19.12.2003
16	Arunachal Pradesh Mineral Dev. Corporation	Namchi Namphuk	28.07.2004
17	CSEB	Gidhmuri	23.09.2004
18	CSEB	Patoria	23.09.2004
19	West Bengal Mineral Dev. Trading Corp.	Trans Damodar	14.01.2005
20	WBPDC	Pachwara North	26.04.2005

1	2	3	4
21	Andhra Pradesh Power Generation Corpn. Ltd.	Tadicherla-I	06.12.2005
22	Madhya Pradesh State Mining Corporation	Amelia	12.01.2006
23	Madhya Pradesh State Mining Corporation	Amelia (North)	12.01.2006
24	Tenughat Vidyut Nigam Ltd.	Gondulpara	13.01.2006
25	Jharkhand State Mineral Development Corporation	Sugia Closed mine	30.01.2006
26	Jharkhand State Mineral Development Corporation	Rauta Closed	30.01.2006
27	Jharkhand State Mineral Development Corporation	Burakhap small patch	30.01.2006
28	GSECL	Mahanadi & Machhakata	06.02.2006
29	MSEB	Mahanadi & Machhakata	06.02.2006
30	Chhattisgarh State Electricity Board	Parsa	02.08.2006
31	Chhattisgarh Mineral Development Corporation Limited	Gare Pelma, Sector-I	02.08.2006
32	Maharashtra State Mining Corpn.	Gare Pelma Sector-II	02.08.2006
33	Tamil Nadu State Electricity Board	Gare Pelma Sector-II	02.08.2006
34	Madhya Pradesh State Mining Corporation Limited	Morga-I	02.08.2006
35	GMDC	Morga II	02.08.2006
36	Jharkhand State Mineral Development Corporation	Pindra-Debipur-Khaowatand	02.08.2006
37	Bihar Rajya Khanij Vikas Nigam	Saria Koiyatand	02.08.2006
38	Gujarat Mineral Development Corporation	Jainagar (cancelled)	02.08.2006
39	Tenughat Vidyut Nigam Limited	Rajbar E&D	02.08.2006
40	Jharkhand State Electricity Board	Banhardih	02.08.2006
41	Jharkhand State Mineral Development Corporation	Latehar	02.08.2006

1	2	3	4
42	Madhya Pradesh State Mining Corporation	Dongeri Tal-II	02.08.2006
43	Maharashtra State Mining Corpn.	Marki-Zari-Jamani-Adkoli	02.08.2006
44	NCT of Delhi, Delhi	Mara II Mahan	02.08.2006
45	Haryana Power Generation Corp Ltd.	Mara II Mahan	02.08.2006
46	Orissa Mining Corporation	Nuagaon Telisahi	02.08.2006
47	Andhra Pradesh Mineral Development	Nuagaon Telisahi	02.08.2006
48	West Bangal Mineral Dev. Trading. Corp.	Ichhapur	02.08.2006
49	West Bangal Mineral Dev. Trading. Corp.	Kulti	02.08.2006
50	Andhra Pradesh Power Generation Corpn. Ltd.	Anesttipali	20.02.2007
51	Andhra Pradesh Power Generation Corpn. Ltd.	Punkula-Chilka	20.02.2007
52	Andhra Pradesh Power Generation Corpn. Ltd.	Penagaddppa	29.05.2007
53	UPRVUNL	Chendipada, Chendi-II	25.07.2007
54	CMDC	Chendipada, Chendi-II	25.07.2007
55	MAHAGENCO	Chendipada, Chendi-II	25.07.2007
56	Kerala State Elec. Board	Baitarni West	25.07.2007
57	Orissa Hydro Power Generation Corp.	Baitarni West	25.07.2007
58	Gujarat Power Generation Corp.	Baitarni West	25.07.2007
59	Assam Mineral Dev. Corp.	Mandakini B	25.07.2007
60	Meghalaya Mineral Dev. Corp.	Mandakini B	25.07.2007
61	Tamil Nadu State Electricity Board	Mandakini B	25.07.2007
62	Orissa Mining Corporation	Mandakini B	25.07.2007
63	Orissa Power Generation Corporation	Manoharpur	25.07.2007
64	Orissa Power Generation Corporation	Dipside Manoharpur	25.07.2007

1	2	3	4
65	GMDC	Naini	25.07.2007
66	PIPDICL	Naini	25.07.2007
67	JSEB	Urma Paharitora	25.07.2007
68	BSMDCL	Urma Paharitora	25.07.2007
69	Jharkhand State Mineral Development Corporation	Patraru	25.07.2007
70	Jharkhand State Mineral Development Corporation	Rabodih OCP	25.07.2007
71	West Bengal Mineral Dev. Trading. Corp.	Jaganathpur A	25.07.2007
72	West Bengal Mineral Dev. Trading. Corp.	Jaganathpur B	25.07.2007
73	APMDC	Suliyari	25.07.2007
74	Madhya Pradesh State Mining Corporation	Marki Barka	25.07.2007
75	Chhattisgarh Mineral Development Corporation Limited	Shankarpur Bhatgaon II	25.07.2007
76	Madhya Pradesh State Mining Corporation	Morga III	25.07.2007
77	Madhya Pradesh State Mining Corporation	Morga IV	25.07.2007
78	Chhattisgarh Mineral Development Corporation Limited	Sondhia	25.07.2007
79	Madhya Pradesh State Mining Corporation	Semaria/Piparia	25.07.2007
80	Madhya Pradesh State Mining Corporation	Bicharpur	25.07.2007
81	Madhya Pradesh State Mining Corporation	Mandla South	25.07.2007
82	Maharashtra State Mining Corp. Ltd.	Agarzari	25.07.2007
83	Maharashtra State Mining Corp. Ltd.	Warora	25.07.2007
84	RRVUNL	Parsa East	25.06.2007
85	RRVUNL	Kanta Basan	25.06.2007
86	West Bengal Mineral Dev. Trading. Corp.	Sitarampur	27.12.2007

1	2	3	4
87	Jharkhand State Mineral Development Corporation Ltd.	Jogeshwar & Khas Jogeshwar	11.04.2008
88	MAHAGENCO (M/s Aurangabad Co. Ltd., SPV)	Bhivkund	17.07.2008
89	Goa Industrial Development Corporation	Gare Pelma Sector III	12.11.2008
90	West Bengal Power Development Corporation Limited (WBPDCCL)	East of Damogoria (Kalyaneshwari)	27.02.2009
91	Karanpura Energy Ltd. (SPY of JSEB)	Mourya	26.06.2009

Hospitals in WCL

†2422. MISS ANUSUIYA UIKEY: Will the Minister of COAL be pleased to state:

(a) the number of hospitals under Western Coal fields Ltd. (WCL) in Kanhan and Pench areas in Chhindwara district of Madhya Pradesh;

(b) the number of ambulances available in these hospitals, their models giving the details of the working and out of service vehicles, separately;

(c) whether the labourers working in these coal mines are getting full benefit from these ambulances; and

(d) the reasons for not repairing the vehicles which are out of order?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SHRIPRAKASH JAISWAL): (a) The Western Coalfields Ltd. (WCL) has three hospitals one in Kanhan area and two in Pench area in Chhindwara district of Madhya Pradesh.

(b) The details of ambulances available in these three hospitals are as under:

Area	Name of Hospital	Registration No. of	Model of ambulance	Whether working or not
Kanhan	Kanhan area hospital	MP 28A-0841	Tata 407	Working
		MP28A-1408	Tata 407	Working
		MH 14-7476	Force	Working
Pench	Barkul Hospital	MP28-A-726	Tata 407	Working
		MH40-7472	Force Traveller	Working
		MP28-A-903	Tata 407	Surveyed Off
	PRC Chhindwara	MOJ 8712	Mahindra	Under process of hiring
				Working

†Original notice of the question was received in Hindi.